THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/3317/A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

Τo,

The Joint Registrar, Gauhati High Court,

Itanagar Permanent Bench,

Yupia.

എ! Dated Guwahati, 72 May, 2025.

Sub:-

Casual leave.

Ref:-

No. HC(IB)-VIG/01/2025/379-82 Dated the 20.05.2025.

Sir,

With reference to the above, I am directed to inform you that Dr. Hirendra Kashyap, District & Sessions Judge, Papum Pare District, Yupia, Arunachal Pradesh has been granted casual leave on 23.05.2025, 26.05.2025 and 27.05.2025, along with station leave permission from 23.05.2025 till 27.05.2025. The next senior most Judicial Officer available at the station shall remain in-charge of your Court and Office in your absence.

Yours faithfully,

SU/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/3318-3319/A, dated , 22-05-7075

1. Dr. Hirendra Kashyap, District & Sessions Judge, Papum Pare District, Yupia, Arunachal Pradesh.

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)